

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-515
IB-923/ND/2019
IA/2909/2023

IN THE MATTER OF:

M/s. Oriental Bank Of Commerce

.....Applicant

Vs.

M/s. Venta Realtech Pvt. Ltd.

.....Respondent

SECTION

U/s 7 IBC CIRP

Order delivered on 19.02.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Mr. Arijit Mazumdar, Mr. Shambo Nandy,
Ms. Akanksha Kaushik, Ms. Anoushka Dey,
Mr. Bhaskar Anand in IA/2909/2023
For the Respondent : Mr. Shekhar Raj Sharma, Dy. AG Hry, with
Ms. Akshaya Jebakumar, Adv., in IA/2909/2023

ORDER

Due to paucity of time, the matter is listed on **14.03.2024**.

**Sd/-
(Court Officer)**